

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

371/252/ND/2018

In the matter of :
JSR Entertainment (P) Ltd

...PETITIONER

SECTION
Under Section 252

Order delivered on 21.8.2018

Coram :
R. Varadharajan,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj
Hon'ble Member (Technical)

For the Petitioner/Op. Creditor: -
For the Respondent/Corporate Debtor :
For the Intervener : Ms. Kusum Yadav, Co. Prosecutor for ROC
Ms. Lakshmi Gurung, St. Counsel for Income tax Deptt
with Ms. Easha Kadian

ORDER

Learned authorized representative for the Appellant is present. Ld. Company Prosecutor for ROC as well as Ld. Standing Counsel for Income tax Department are also present. Heard.

Order is reserved.

-Sd-

(DR. V.K. SUBBURAJ)
MEMBER (TECHNICAL)

-Sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)